

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Defence for 1981-82. [Placed in Library. See No. LT-2186|81]

(3) A copy of the Defence Services Estimates, 1981-82 (Hindi and English versions) [Placed in Library. See No. LT-2187|81]

Annual Report of Employees' PF Organisation, New Delhi for 1979-80 with statement for delay.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the Employees' Provident Fund Organisation, New Delhi, for the year 1979-80.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the document mentioned at (1) above. [Placed in Library. See No. LT-2188|]

Union Public Service Commission (Members) Second Amendment Regulations, 1980. /

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table a copy of the Union Public Service Commission (Members) Second Amendment Regulations, 1980 (Hindi and English versions) published in Notification No. GSR 977 in Gazette of India dated the 27th September, 1980, issued under article 318 of the Constitution. [Placed in Library. See No. LT-2189-81].

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
Nineteenth Report

SHRI G. LAKSHMANAN (Madras North): I beg to present the Nineteenth Report of the Committee of Private Members' Bills and Resolutions. Md

ESTIMATES COMMITTEE

Eight Report

SHRI S. B. P. PATTABHI RAMA RAO (Rajahmundry): I beg to present the Eighth Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in the Twenty-ninth Report of the Estimates Committee (Sixth Lok Sabha) on the Ministry of External Affairs—Working of Indian Diplomatic Missions.

12.03 hrs.

RE: MOTION FOR ADJOURNMENT ETC.

अध्यक्ष महोदय : नाट बलाउड, नाट बलाउड । अगर कोई बात अब्बार में निकल आये तो उस से क्या हो जाता है ।

(व्यवधान)**

(Interruptions)

MR. SPEAKER: Will you take your seat?

आपको एक दफा बता दिया है कि इससे कोई फायदा नहीं है । आप मेरी बात सुनिए । पहले आप बैठ जाइए, मेरी बात सुनिए, मैं खड़ा हूँ, आप बैठ जाइए ।

This is a bad sort of judgment on our part that we give adjournment motion and then we think we have got a right to speak. No, there is no question like this.